

THE GAUHATI HIGH COURT AT GAUHATI
NOTICE INVITING TENDER
FOR SCANNING/DIGITIZING THE RECORD

1. Sealed Tenders affixing Court fee stamps of Rs.8.25 (Non-refundable) and Rs.1000/- (Non-refundable) as Processing fee by way of Bank Draft in favour of Registrar General, Gauhati High Court, Guwahati, are invited for Scanning/Digitizing the record of the Gauhati High Court (Legal/A4/A0) consisting of approx. 100,000 pending files or 2,00,00,000 pages, on actual work basis.
2. Tenders complete in all respect will be received on or before 21st March, 2011 during office hour of the undersigned and will be opened on 22nd March, 2011 at 11.30 a.m.
3. Details may be obtained from the Gauhati High Court website www.ghconline.gov.in or from the office of the undersigned during office hour.

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Deputy Registrar (A/Cs)

Memo No. HC.VIII-45/2011/ *1835* /AC, dtd.14-03-2011
Copy to:-

- 1) M/s Upkar Advertising, Pub Sarania Road, Guwahati-3 for publication of the tender notice in The Assam Tribune.
- 2) ✓ The Systems Analyst, Gauhati High Court, Guwahati, ~~to~~ upload the details of Tender Notice in High Court Website.
- 3) High Court Notice Board.
- 4) Order File.

14/3/2011
Deputy Registrar (A/Cs)

sd/
14/3/2011